

ORDER

Since Sh. Ashok Kumar, Civil Judge (Junior Division)-cum-Judicial Magistrate First Class, Sonipat, have tested COVID-19 positive on 17.11.2020, therefore, the urgent civil and criminal work of the Court of Sh. Ashok Kumar, Civil Judge (Junior Division)-cum-Judicial Magistrate First Class, Sonipat, for today i.e. 17.11.2020 (second-half) shall be attended by Sh. Saurabh Gupta, Additional Civil Judge (Senior Division)-cum-Chief Judicial Magistrate, Sonipat.

A copy of this order be uploaded on the official website of this office.

All concerned be informed accordingly.



(Y.S. Rathor)

District and Sessions Judge,
Sonipat, 17-11-2020.

Endst. No. 8615 / Dated 17/11/2020

Copy forwarded to:-

1. Chief Judicial Magistrate, Sonipat;
2. Sh. Ashok Kumar, Civil Judge (Junior Division), Sonipat;
3. Presidents, Bar Association, Sonipat;
4. Superintendent Grade-II (Judicial) of this office;
5. Computer Clerk/System Officer of this office,
for information and necessary action.



(Y.S. Rathor)

District and Sessions Judge,
Sonipat, 17-11-2020.